



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

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**RBI/2012-13/550**  
**IDMD.PCD. 11 /14.03.06/2012-13**

June 26, 2013

To

All Market Participants

Dear Sir/Madam,

**Settlement of OTC transactions in Corporate Bonds on DvP-I basis**

Please refer to our [Notification IDMD. No.1764/11.08.38/2009-10 dated October 16, 2009](#) on the captioned subject.

2. The above directions have been reviewed and it has been decided that MCX-SX Clearing Corporation Limited is also an eligible entity for clearing and settlement of all OTC trades in corporate bonds in addition to the NSCCL or ICCL.

Yours faithfully,

(K. K. Vohra)  
Principal Chief General Manager